

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 07.02.2024**

**Appeal No. 748 of 2022**

3M Team Research Pvt. Ltd. & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rahul Sethi, Advocate for Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and  
Mr. Abhay Chauhan, Advocates i/b The Law Point for the  
Respondent-SEBI.

**WITH**  
**Appeal No. 749 of 2022**

Pramod Jain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rahul Sethi, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and  
Mr. Abhay Chauhan, Advocates i/b The Law Point for the  
Respondent-SEBI.

**ORDER:**

1. Due to non-availability of the bench, the matters are  
adjourned. List on April 04, 2024.

Ms. Meera Swarup  
Technical Member

07.02.2024  
PK